

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:438

ANSWERED ON:15.05.2006

CONDITIONAL ACCESS SYSTEM

Ahir Shri Hansraj Gangaram;Rao Shri Sambasiva Rayapati

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government has taken the views of the Industry, Cable Operators, Consumers and other stakeholders in regard to the implementation of Conditional Access System (CAS) in the four metro cities;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in the matter?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. R. DASMUNSI)

(a) to (c) : A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 438 FOR ANSWER ON 15.5.2006

(a): Yes, Sir.

(b): The Government has held a series of meetings with all stakeholders viz. Broadcasters, MSOs, Cable Operators, Consumer Organizations and concerned State Governments on 27.3.2006, 31.3.3006, 3.4.2006 & 7.4.2006 to discuss, take their views and arrive at a consensus on the issue of implementation of CAS in three metros namely Delhi, Mumbai and Kolkata. In Chennai, CAS is already under implementation.

(c): During discussions in the aforesaid meetings, there was a broad consensus that about 9 months time is required to take preparatory steps and to implement CAS smoothly. As such no exact time frame can be indicated.